

X. Adequate provision should be provided for the optimum utilisation of beaches from the tourism point of view. This calls for relaxation in selected areas having high tourism potential. The list of permissible activities should include activities setting up of public infrastructing such as common amenities and lighting, putting up tourism facilities for water based activity such as water sports, and construction of public access to the beaches.

XI. Dwelling units of traditional fishermen communities should be permitted in the no development zone and dwelling units beyond this should not be restricted.

XII. There should be no restriction on manual drawal of water in the no development zone. Beyond this zone, pumping of water from filter point well, bore wells and tube wells should be allowed.

Rail Link between Pune and Nasik

*553. SHRIIMATI VEENA VERMA: Will the Minister of RAILWAS be pleased to state

(a) whether there has been a persistent demand from the people and their representatives in Parliament for a new rail link between Pune and Nasik;

(b) if so, whether any survey has been undertaken; if so, the outcome and estimated cost thereof; and

(c) whether any budgetary provision have been made for the new line?

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): (a) Yes Sir.

(b) and (c) The survey has been taken up and is targetted for completion by March, 1999. The estimated cost will be known once it is completed. Further consideration of the project will be possible once the survey report becomes available. Budgetary provision can only be made after a work is sanctioned.

Ailments caused due to drug-addiction

*554. SHRI LAJPAT RAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) the number of deaths/serious ailments due to drug addiction and the age-group involved in the addiction;

(b) the measures adopted by Government to get those involved out of the drug-trap; and

(c) what preventive measures, if any, are being adopted by Government to avoid the misuse of commonly available medicines like cough syrups without prescription?

THE MINISTER OF STATE IN THE MINISTRY OF HEATH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) No information on the number of deaths/serious ailments directly attributable to drug addiction is available. The majority of the drug abusers are in the age group of 15-35 years.

(b) The Ministry of Health and Family Welfare has provided assistance to 81 Government Medical Colleges/District Hospitals to run drug de-addiction centres. The Ministry of Social Justice and Empowerment, provides assistance to 278 NGO's for running de-addiction centres, counselling centres and rehabilitation centres.

(c) Cough Syrups containing Codeine Phosphate are reported to be mainly abused in North-Eastern States. On the advice of the Drug Controller (India), the State Drug Controllers of North-Eastern States have issued instructions to restrict the availability of Cough Surups in these States and also permit sale only on the prescription of a Registered Medical Practitioner.